

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/948/2024, IA (IBC)/949/2024 in CP(IB) No.458/7/HDB/2018
NAME OF THE COMPANY	Konaseema Gas Power Ltd
NAME OF THE PETITIONER(S)	IDBI Bank Ltd
NAME OF THE RESPONDENT(S)	Konaseema Gas Power Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/948/2024 and IA (IBC)/949/2024

Present: Ld. Counsel Mr. Bharat Gandhi for the Applicant.

Ld. Counsel Mr. VVSN Raju for the Respondent/Liquidator.

Mr. Sai Ramesh Kanuparthi, Liquidator.

Ld. Counsel Mr. VVSN Raju has taken service on behalf of the Respondent. Let Vakalath and Counter be filed by the next date of hearing. **Matter is adjourned to 11.06.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)